

**HIGH COURT OF MANIPUR
IMPHAL**

NOTIFICATION

Imphal the, 17th January, 2018

No. HCM/A-49/92-A&E IV(Pt.2)/77 247 Consequent upon the Main Stenography Test held on 25th November, 2017 and Viva-Voce held on 5th December, 2017 the following candidates are declared to be selected for recruitment to the post of Stenographer Grade - I on Adhoc Basis for a period of 6 (Six) Months.

Sl. No.	Name	Roll No.
<i>UR</i>		
1	KABORAMBAM LARSON	003
2	KABORAMBAM SAPANA CHANU	002
3	THOKCHOM SANJOY SINGH	013
4	OINAM THOIBA MEITEI	019
<i>ST</i>		
1	LHAINEICHONG HAOKIP	021
2	LAMGOULUN GANGTE	011
<i>OBC(M)</i>		
1	LUCY GURUMAYUM	007

They are to collect offer forms from the Registry on or before 31st January 2018.

By order-

Sd/-

(N. ROJIT SINGH)

REGISTRAR(ADMN./PM&P)

HIGH COURT OF MANIPUR

Imphal the 17th January, 2018

Endt. No. HCM/A-49/92-A&E IV(Pt.2)/77247-57

1. The Registrar, High Court of Manipur

✓ 2. The CPC, High Court of Manipur

- He is requested to upload the above notification in the Official Website of this Registry.

3. The Jt. Registrar (Amn./PM&P), High Court of Manipur.

4. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn.), High Court of Manipur.

5. All the Assistant Registrars/LRO, High Court of Manipur.

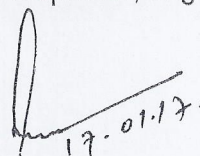
6. The Principal Private Secretary to Hon'ble the Acting Chief Justice.

7. The Private Secretary to Hon'ble Mr. Justice Kh. NobinSingh.

8. P.S. to Registrar General, High Court of Manipur.

9. All the Superintendents/Court Officers/Protocol Officer/Stamp Reporter, High Court of Manipur

10. Notice Board/Guard File/Concerned File.


17.01.18.

REGISTRAR(ADMN./PM&P)